## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2493 ANSWERED ON:15.12.2004 FOREIGN HEALTH CARE IN INDIA Rao Shri Sambasiya Rayapati

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has started taking initiative to get ground rules for foreign health care;
- (b) if so, the details thereof;
- (c) whether the Government has decided to work on the standardizing and streamlining the foreign health care facilities in Delhi;
- (d) if so, the details thereof;
- (e) whether a group of representatives from the capital had visited Bangkok in the month of October, 2004 to understand the lacunae in the health care packages being offered to the patients;
- (f) if so, whether previous teams from UK and America after inspection of the private hospitals in the Capital refused to provide accreditation as it found no hospitals fulfilling this requisite criteria/norms; and
- (g) if so, the steps the Government has taken/proposed to be taken in this regard?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) to (d): A Task Force has been set up with a view to promoting India as a Health Destination. The Task Force has been entrusted with issues relating to making available specific types of health facilities including super-speciality medical care, out-sourcing of medical services, traditional medicine expertise available etc. Identification of the list of hospitals/institutions having standard facilities has also been entrusted to the Task Force.
- (e): Confederation of Indian Industries with Indian Health Care Federation led a delegation to Thailand to attend Hospital Management Asia in October 2004. The delegation also visited Bumrungrad Hospital to know their strategies employed for attracting foreign patients.
- (f): No specific information is available.
- (g): Does not arise.